NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	: CP/2/2016	
NAME OF THE PETITIONER(S)	: John S. Dorai	
NAME OF THE RESPONDENT(S)	: M/S The Church of South India T	Frust Association & others
SECTION	: 241	
Sl.No. NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
I. J. JENNY	Coursel for Impliedy Third party in CANOS. 43844/2017	J. Lerry
	CANOS. 43844/2017 in CPNO. 2/2016	
2. R. Padmourableur	Ive years	R. Padmanabhar
3. D. PRADBUMDENATIO ARMAK	where Council for 10thespardent	7 phate
6. S. BHARATHIRADAO	coursel for R2to	ORN SEW

ORDER

Counsel for the Petitioner present. Counsel for Applicant in CA/44/2017 and CA/45/2017 is directed to submit whether he received the copies of the counter.

In CA/75/2017 Counsel representing both the parties present and prayed time for making submissions. At request, time is extended. Put up on 30.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)